

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.†2817

TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

ESPIONAGE ACTIVITIES

†2817. SHRI RAM CHARAN BOHRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether information regarding incidents of spying from various States such as Rajasthan and Haryana has been received;

(b) if so, the details of such incidents reported and the number of spies arrested during each of the last three years, State-wise;

(c) whether the said spies have been found involved in criminal activities like terrorism, circulating counterfeit currency notes and supply of illegal arms;

(d) if so, the details of such cases reported during the said period, State-wise; and

(e) the measures being taken to check such activities in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): Madam, 12 espionage agents were arrested for spying in the State of Rajasthan (5 in 2013, 3 in 2015 and 04 in 2016) till date. However, no such arrests were made in the State of Haryana. The agents are charged for carrying out various kinds of anti-national activities.

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(e): The Government has been pursuing a well coordinated and multi pronged approach to tackle such activities which include strengthening vigilance on the borders to check infiltration and illegal cross border activities, gearing up the Intelligence machinery to interdict Pakistani agents, close interaction and coordination between different agencies of the Centre and the State Governments.

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